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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
NO. HC.VII-06/8407/2024/A

From :- Shri Utpal Rajkhowa,
Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
The District & Sessions Judge,
Nagaon

Dated Guwahati, the 21st August, 2024

Sub:- **Permission to avail Leave Travel Concession (LTC)**

Ref:- Letter No. DJN/4693, dated 08.07.2024

Sir,

With reference to the above, I am directed to inform you that Smti. Princy Agarwal, Judicial Magistrate First Class, Nagaon, has been allowed to avail LTC for the block period of 2022-2024, to travel to Andaman and Nicobar Islands and return, w.e.f. 23.08.2024 to 26.08.2024, by the shortest possible route, as per existing Rules.

Smti. Princy Agarwal may be informed accordingly.

Yours faithfully,

sd/-

REGISTRAR (VIGILANCE)

Memo No. HC.VII-06/8408-8411/2024/A.

Dated 21st August, 2024

Copy to:-

1. The Principal Accountant General (A&E), Assam, for information.
2. Smti. Princy Agarwal, Judicial Magistrate First Class, Nagaon, for information.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

Dr
21/8/24

REGISTRAR (VIGILANCE)